

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1019
TO BE ANSWERED ON 04.12.2015

CHILD TRAFFICKING BY JUVENILE HOMES

1019. SHRI YOGI ADITYA NATH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state;

- a) whether the Government has taken note that certain unregistered Non-Governmental Organisations (NGOs) running juvenile homes are involved in child trafficking;
- b) if so, the details thereof indicating the complaints received in this regard during the last three years and the current year; and
- c) the action taken by the Government against the said NGOs to check the child trafficking?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a): The Ministry has not received any complaints regarding the involvement of certain unregistered Non-Governmental Organisations (NGOs) running Observation Homes and Special Homes being involved in child trafficking.
- (b) & (c): Does not arise.
